### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 1002 ANSWERED ON 13/12/2022

#### **DUES PENDING UNDER MGNREGS**

#### 1002. SHRIMATI MALA ROY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of dues pending to the State Governments under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) as on November 30, 2022; and
- (b) whether there is any proposal to increase the wage rate for the above said scheme and if so, the details thereof?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) State/UT wise details of pending liabilities for material component under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in the current financial year 2022-23 (as on 30.11.2022) is given at **Annexure-I.** 

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS (as on 30.11.2022) are given at **Annexure-II.** 

(b) As per Section 6(1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), the Central Government may by notification specify the wage rate for its beneficiaries. Accordingly, the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rate every financial year for States/UTs. To compensate the Mahatma Gandhi NREGA workers against inflation, the Ministry of Rural Development revises the wage rate every financial year based on change in Consumer Price Index for Agricultural Labour (CPI-AL). The wage rate is made applicable from 1<sup>st</sup> April of each financial year. However each State/UT can provide wage over and above the wage rate notified by the Central Government.

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Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 1002 dated 13.12.2022.

Sl.	State/UT	Material liabilities
<b>No.</b> 1	Andhra Pradesh	(Rs. in crore) 653.38
2	Arunachal Pradesh	0.00
3	Assam	0.00
4	Bihar	184.27
5	Chhattisgarh	0.00
6	Goa	0.03
7	Gujarat	0.00
8	Haryana	25.67
9	Himachal Pradesh	0.00
10	Jammu and Kashmir	15.52
11	Jharkhand	58.91
12	Karnataka	540.66
13	Kerala	101.19
14	Madhya Pradesh	304.83
15	Maharashtra	175.72
16	Manipur	55.70
17	Meghalaya	56.47
18	Mizoram	0.00
19	Nagaland	69.62
20	Odisha	112.26
21	Punjab	0.00
22	Rajasthan	184.61
23	Sikkim	2.34
24	Tamil Nadu	0.00
25	Telangana	174.71
26	Tripura	0.00
27	Uttar Pradesh	0.00
28	Uttarakhand	30.87
29	West Bengal	457.06
30	Andaman & Nicobar	3.61
31	Lakshadweep	0.00
32	Puducherry	0.00
33	Ladakh	0.00
34	Dadra & Nagar Haveli & Daman & Diu	0.00
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Annexure-II referred in reply to part (a) of Lok Sabha Unstarred Question No. 1002 dated 13.12.2022.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS (as on 30.11.2022).		
S. No.	State/UT	Wage liabilities (Rs. In crore)
1	Arunachal Pradesh	7.84
2	Assam	196.11
3	Haryana	8.80
4	Jharkhand	162.52
5	Karnataka	45.08
6	Kerala	456.20
7	Ladakh	4.72
8	Madhya Pradesh	83.32
9	Mizoram	42.89
10	Nagaland	183.55
11	Rajasthan	108.80
12	Tamil Nadu	210.74
13	Telangana	139.77
14	Uttar Pradesh	52.48
15	Puducherry	0.34
16	West Bengal	2744.76
Total		4,447.92

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